

(S.K.DHAN)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 706 OF 1994

New Delhi the 21st Day of November 1994

Hon'ble Mr. S.K.Dhaon, Vice Chairman  
Hon'ble Mr. B.K.Singh, Member(A)

1. Sunil Kumar  
S/o Shri I.C.Ram
2. Desh Raj  
S/o Shri Mansukh
3. Venkateshwar  
S/o Shri Jai Singh
4. Ranjit Singh  
S/o Shri Dalip Singh
5. Vinod Singh Negi  
S/o Shri K.S.Negi
6. Shyambir  
S/o Shri Timraj Singh

...Applicants

(By advocates Shri V.P.Sharma)

Versus

1. Union of India through  
The Secretary, Ministry of Defence  
Govt. of India, South Block  
New Delhi.
2. The Chief of the Naval Staff  
Naval HQs, South Block  
New Delhi.
3. The Director of Administration  
Naval HQs., New Delhi.

...Respondents

(By Advocate Shri P.H.Ramchandani)

JUDGEMENT (oral)

Hon'ble Mr. S.K.Dhaon, Vice Chairman

1. The controversy raised in this OA is covered by judgement of this Tribunal dated 4.3.94 in OA No. 2590/93 (Shri Ram Pal & others Vs. Union of India). In the counter affidavit filed on behalf of the respondents, it is stated that respondents are strictly adhering to the direction given in the said judgement. In view of this stand, no further order is necessary. However, we direct the respondents to give benefit, if any, of the said judgement to the applicants and strictly adhere to the judgement dated 4.3.94 in OA 2590/93. With those directions, this OA is disposed of finally.

(B.K.SINGH)  
MEMBER(A)

S.K.DHAN  
VICE/CHAIRMAN